

remember, the hon. Speaker, in his Wisdom, was good enough to say that once the Prime Minister makes a statement on Assam, that can be taken into consideration in the House and a debate could be raised, for the simple reason that—and you with your political background and wide-spread knowledge, know about the multinational character of the country—if we do not nip in the bud this issue, right now, it will be too late and we will be sorry, and there will be no way out, Are we heading towards a secessionist movement? Are we going to pay into the hands of secessionists? In Assam this is happening and here, Sir, the Prime Minister says....

MR. DEPUTY-SPEAKER: What is it you want to be included?

SHRI JYOTIRMOY BOSU: I want a fulfilled debate on Assam. I have given an Adjournment Motion notice.

MR. DEPUTY-SPEAKER: Now Shri Paswan.

श्री रामबिलास पासवान (हाजीपुर) : अध्यक्ष जी, मैं आपके सामने दो बातें कहना चाहता हूँ। सब से पहली बात मैं माननीय सदस्य से सहमत हूँ कि यह भ्वालियर में जो घटना घटी है और जिस तरीके से 23 वकीलों को घायल किया गया और जज के ऊपर रिवाल्वर ताना गया, हिन्दुस्तान की आजादी के इतिहास में इस तरह की घटना कभी नहीं घटी। सरकार को इसको गंभीरता से लेना चाहिए। जैसा कि उस समय भी हमारे सम्मानीय सदस्य ने कहा कि जिनके हाथ में पावर है वे जिस तरीके से नंगा नाच करवा रहे हैं और जज के ऊपर जो रिवाल्वर ताना गया है, इसको सरकार को भी गंभीरता से लेना चाहिए।

दूसरी बात मैं यह कहना चाहूंगा हूँ कि हरिजनों और आदिवासियों के ऊपर जो एट्रोसिटीज हो रही हैं, कल मैंने इस मामले को उठाया तो चेयरमैन की तरफ से कहा गया था कि शहयुल्ड कास्ट्स और शैड्युल्ड ट्राइब्स कमीशनर की रिपोर्ट पर आप बोलें, लेकिन शैड्युल्ड कास्ट्स और शैड्युल्ड ट्राइब्स कमीशनर की रिपोर्ट तो 1977-78 की है और यह घटना घटी है दो दिन पहले। मैं आपको बतलाना चाहता हूँ कि बिहार के बलुवा बाजार में एक हरिजन को गिरफ्तार किया गया

और उस की हत्या कर दी गई। मुजफ्फरपुर जिले में हरिजनों को जिन्दा जलाया गया। बलुवा बाजार में, श्री केदार पाण्डे जी को मारना है, वहाँ कांग्रेस (आई) के नेता श्री जगन्नाथ मिश्र का घर है....

MR. DEPUTY-SPEAKER: You want that it should be included? Now come to the last point. (*Interruptions*).

श्री रामबिलास पासवान : मुजफ्फरपुर जिले में जो एट्रोसिटीज हुई हैं, मैं चाहता हूँ कि इस सरकार को उस पर डिबेट करनी चाहिए।

SHRI BHISHMA NARAIN SINGH: The Hon. Members know that we have only four working days left and we have a heavy programme. Only this much I can say that I will inform my colleagues about these things. I can bring this to their notice for necessary action.

13.23 hrs.

#### MATTERS UNDER RULE 377

##### (i) MIGRATION OF NON-ASSAMESE SPEAKING FAMILIES FROM ASSAM TO WEST BENGAL

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Speaker. under Rule 377 I wish to raise the following:

962 families consisting of about 3861 non-Assamese speaking people affected by the recent riot in Nalbari and Barpata sub-divisions of Assam have arrived at Alipurduar Railway Station in North Bengal during the last one week. They had been accommodated in eleven Relief Camps which has been closed down by the Government of Assam on the 7th March. Some rehabilitation benefits have reportedly been offered to those families but apparently they are still too nervous to go back to their original places of residence in Assam. Actually, some of these families had gone back to their homes but were

